

10


Item No.6
2.5.2006

O.A. 304/2005.

Appl: None.

Resp: Shri Manoj Singh.

After 2/2/2006, there is no representation on behalf of the applicant. No rejoinder affidavit has been filed. As a last opportunity, two weeks time is granted to file the rejoinder affidavit. List on 13.7.2006.


(K.B.S. RAJAN)
Member (J)

v.

Item No 1

13/7/06

Hon'ble Justice Shri. Khamkaran, V.C
Hon'ble Shri. P. K. Chatterji, MCA)

Shri R.C. Singh appearing for the applicant - states that since the applicant has already been given promotion from the date his juniors were promoted therefore, this petition may be dismissed as infructuous.

Shri S.P. Singh holding brief of Shri Manoj Singh is present for the respondents.

This OA is dismissed as infructuous.
mca

O.R.

R.A. not filed
Vam
12-7-06

OK
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By
17/7/06